

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12416 of 2018-DB

[Arising out of Order-in-Original/Appeal No AHM-CUSTOM-000-COM-003-18-19 dated 20.04.2018 passed by Principle Commissioner Customs, Excise and Service Tax-AHMEDABAD]

Jayesh Mehta

.... Appellant

A/2/8,quarter, Near Jain Derasar, First Floor, Near
Gunjan Garden, GIDC, VAPI, GUJARAT-396195

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE :

Shri Rahul Gajera, Advocate for the Appellant

Shri Dinesh M. Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 16.03.2022

DATE OF DECISION : **27.06.2022**

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 12352 of 2018.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**